

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4571

ANSWERED ON:22.04.2013

SPORTS PERSONS INVOLVED IN DRUG PEDDLING AND SMUGGLING

Pradhan Shri Amarnath

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the sports persons are involved in drug peddling and smuggling as reported in Media recently;
- (b) if so, the details thereof;
- (c) whether the Government is planning to implement stringent measures against guilty sports persons; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) & (b): Media recently carried reports of involvement of some sportspersons in drug peddling and smuggling in Punjab. As per information received from the Punjab Police, they have filed FIRs against a few sportspersons viz. Jagdish Bhola, an Arjuna Awarddee Wrestler, Ram Singh, international Boxing Player and Ravi Deol, national level boxer. Ram Singh has been arrested. Jagdish Bhola and Ravi Deol have been evading arrest. Seizure of some drugs has been effected. Investigation by the Punjab Police is in progress.

(c)&(d): The Narcotic Drugs and Psychotropic Substances Act, 1985 provides for stringent action against the persons found guilty of drug peddling and smuggling. The sports-persons found guilty would also be debarred from participating in sports activities.